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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 8915/2019 & CM APPL.36773/2019, 53240/2019,  
53241/2019 & 53316/2019

K. P. RAO

..... Petitioner

Through Dr. Menaka Guruswamy, Senior  
Advocate , Dr. Charu Mathur, Mr.  
Govind Manoharan, Mr. Yash S Vijay  
and Mr. Sivagnanam Karthikeyan  
Advocates.

versus

UNION OF INDIA & ORS

..... Respondents

Through Mr. Harish Kumar Garg, Advocate  
for R-1  
Mr. Ruchir Mishra and Mr. Mukesh  
Kumar Tiwari Advocates for Indian  
Olympic Association  
Ms. Nandita Rao, Advocate for AKFI

+ W.P.(C) 8965/2019

SURENDER KUMAR @ SURENDER  
PAHAL AND ANR.

..... Petitioners

Through Mr. Shantwanu Singh, Advocate  
versus

STATE OF NCT DELHI AND ORS.

..... Respondents

Through Mr. Anuj Aggarwal, ASC, GNCTD  
with Ayushi Bansal and Ms.  
Aishwarya Sharma, Advocates for R-  
1.  
Ms. Nandita Rao, Advocate for AKFI

+ W.P.(C) 9287/2019 & CM APPLS. 38312/2019, 38314/2019,  
49976/2019, 49979/2019, 49985/2019, 50521/2019, 51062/2019,  
52204/2019, 220/2020, 221/2020, 2086/2020, 5322/2020, 5323/2020,



5324/2020, 5325/2020, 6489/2020, 7752/2021, 7753/2021, 9405/2021  
& 9406/2021 & CM APPLN. 23206-07/2021

AC THANGAVEL ..... Petitioner  
Through Ms. Nandita Rao, Advocate

versus

UNION OF INDIA & ANR ..... Respondents  
Through Mr. Sahaj Garg, Mr. Vedansh Anand, Mr. Rudra Paliwal and Ms. Sanjay Paliwal, Advocates for UOI  
Mr. Sarvan Kumar, Advocate for applicant.  
Ms. Perna Singh and Mr. Guntur Pramod Kumar, Advocate for R-3.  
Mr. Ravi Kishore and Mr. Niraj Singh, Advocates.  
Mr. A. Ushi Reddy, Ms. E.Subhavati, Mr. Deepak K. Singh, Mr. Vijendra Kumar Choursasia, Mr. Kanhaiya Kumar, Mr. Hemant Shukla, Mr. Vaibhav Gupta, Mr. Raushan Kumar, Advocates for Telengana Kabaddi Association.  
Mr. Gurbaksh Singh, Advocate.  
Mr. Shravan Kumar, Advocate for the applicants.  
Mr. Rajiv Tyagi, Advocate for intervenor

+ W.P.(C) 3703/2021 & CM APPL.11227/2021, 26986/2021 & 32997/2021

MR. K.P.RAO ..... Petitioner

Through Dr. Menaka Guruswamy, Senior Advocate, Dr. Charu Mathur, Mr. Govind Manoharan Mr. Yash S Vijay



and Mr. Sivagnanam Karthikeyan,  
Advocates.

versus

AMATEUR KABADDI FEDERATION OF  
INDIA & ORS.

..... Respondents

Through Ms. Nandita Rao, Advocate for AKFI  
Mr. Rajesh Kumar, Advocate for CBI  
Ms. Shivalakshmi and Mr. Syed  
Hussain Adil Taqvi, Advocates for  
UOI.  
Ms. Ruby Singh Ahuja, Mr. Sidharth  
Chopra, Mr. Nitin Sharma, Mr.  
Ranjeet Singh Sidhu Mr. Shravan and  
Mr. Vasu Singh, Advocates for  
Mashal Sports.

+ W.P.(C) 12776/2019 & CM APPL.9712/2021

WEST BENGAL KABADDI ASSOCIATES

..... Petitioner

Through Mr. Rajiv Tyagi, Advocate

versus

AMATEUR KABADDI FEDERATION OF  
INDIA (AKFI) & ORS

..... Respondents

Through Ms. Nandita Rao, Advocate for AKFI  
Mr. Ripu Daman Bhardwaj, CGSC  
for R-4

+ W.P.(C) 6355/2021

GOVIND NARAYAN SHARMA

..... Petitioner

Through None.

versus

RAJASTHAN STATE SPORTS COUNCIL



- (RSSC) & ORS. .... Respondents  
Through Mr. Ruchir Mishra and Mr. Mukesh Kumar Tiwari Advocates for Indian Olympic Association .  
Mr. Anil Soni, Advocate for UOI.  
Ms. Nandita Rao, Advocate for R-3/AKFI  
Ms. Kiran Suri Senior Advocate along with Mr. Purvesh Buttan Advocate for R-4
- + W.P.(C) 6356/2021  
GOVIND NARAYAN SHARMA ..... Petitioner  
Through None.  
versus
- UNION OF INDIA AND ORS & ORS. .... Respondents  
Through Mr. Anil Soni, CGSC for UOI  
Mr. Ruchir Mishra and Mr. Mukesh Kumar Tiwari Advocates for Indian Olympic Association  
Ms. Nandita Rao, Advocate for AKFI
- + W.P.(C) 8439/2021 & CM APPL.26141/2021  
SH. JITENDER KUMAR GAHLYAN ..... Petitioner  
Through Mr. Bharat Bhushan Jain, Advocate.  
versus
- UNION OF INDIA & ORS. .... Respondents  
Through Mr. Anil Soni, CGSC and Mr. Himanshu Pathak, GP for UOI  
Ms. Nandita Rao, Advocate for AKFI
- + W.P.(C) 8742/2021 & CM APPLN. 27241/2021  
VIRENDER KUMAR ..... Petitioner



Through Mr. Sravan Kumar, Advocate

versus

AMATEUR KABADDI FEDERATION  
OF INDIA & ORS.

..... Respondents

Through Ms. Nandita Rao, Advocate for AKFI  
Mr. Rajesh Kumar, Advocate for CBI  
Mr. Chetan Sharma, ASG withy Mr.  
Ajay Diggpaul, CGSC and Mr. Kamal  
R. Diggpaul, Advocate for  
Respondent/UOI  
Ms. Ruby Singh Ahuja, Mr. Sidharth  
Chopra, Mr. Nitin Sharma, Mr.  
Ranjeet Singh Sidhu Mr. Shravan and  
Mr. Vasu Singh, Advocates for  
Mashal Sports.

**CORAM:**  
**HON'BLE MR. JUSTICE SANJEEV SACHDEVA**

**ORDER**  
**06.1.2022**

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1. The hearing was conducted through video conferencing.
2. Learned counsel appearing for the administrator submits that the calendar for the events could not be finalized as the meeting was not permitted to be held in a cordial manner and the same was disturbed. This is disputed by learned counsel appearing for the various associations.
3. Without prejudice to the same, let the administrator circulate the proposed calendar to the parties and also place the same on record. Objections/suggestions qua the calendar be filed by the parties before the next date of hearing.



4. List on 08.02.2022 at 12.30 P.M.

**CM. APPL. 502/2022 in W.P. (C) 12776/2019**

1. By this application, the petitioner has prayed for permission to participate in the 68<sup>th</sup> Senior National Kabaddi Championship for Women to be held from 16.01.2022 to 18.01.2022.

2. The application is disposed of permitting the petitioner to make a representation to the administrator for participation in the aforesaid tournament. The administrator is requested to consider the representation and take a decision expeditiously. The administrator shall dispose of the representation by a speaking order.

3. Copy of the order be uploaded on the High Court website and be also forwarded to learned counsels through e-mail by the Court Master.

**SANJEEV SACHDEVA, J**

**JANUARY 06, 2022**  
**NA**